

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/597/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thanesar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 14th February, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ.XII-1/2022/561/E Dated 03.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the head quarter, **from the evening of 04.02.2022 till the morning of 07.02.2021**, has been granted. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/598 /A, dated , 14-02-2022

Copy to:

1. ~~The Project Manager, Gauhati High Court.~~


JT.REGISTRAR (VIGILANCE)